## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose .	Section	Name of the Parties M/s. / Mr.
CP No.94/17	-	Admission	252(3)	Nandini Foods (P) Ltd. Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8 PRAKASH B.S. 9449787240	M/S NANDINI FOODS  (P) LZD  PRITIONER	Janual: 122. [mm.

## ORDER

This Matter is listed for admission. Counsel for petitioner is present. Registry raised some objections for compliance. Counsel is directed to comply objections. List it on 08/09/2017.

**MEMBER(J)** 

MEMBER(T)